

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4817-4851 OF 2002

JAMMU RURAL BANK

Appellant (s)

VERSUS

MOHD. DIN & ORS.

Respondent(s)

WITH
Civil Appeal NO. 4852-4854 of 2002
Civil Appeal No...../2008
(@ SLP(C) NO. 4901 of 2006)

Date: 29/08/2008 These Appeals were called on for hearing today.

For Appellant(s) Mr. N. Ganpathy,Adv.

For Respondent(s) Mr. Anis Suhrawardy,Adv.
Rr-Ex-Parte

Hon'ble Mr. Justice P. Sathasivam pronounced the judgment of the
Bench comprising Hon'ble Mr. Justice P. Sathasivam and Hon'ble Mr. Justice Aftab Alam.
The appeals fail and are dismissed. No costs.

(R.K.DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER

(Signed reportable Judgment is placed on the file)